National Company Law Tribunal Allahabad Bench

CP NO. 91/A 40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Mansoov Concrete Pipe Put Ltd V/s Roc SECTION OF THE COMPANIES ACT: U/S 560 of the companies Act of 1956

SI. NO. Name Designation

1. Shahid Kazmi Adv.

Representation
Refifiner

Signature

2.

CP No.91/ALD/2017

Advocate, Shri Shahid Kazmi for the petitioner. The report of the ROC is filed, a copy has been served to the learned CJSC to the petitioner counsel.

The matter be listed on 7th November, 2017.

Dated:06.10.2017

Typed by P.K.Jyoti

Shri H.P. Chaturvedi, Member (Judiciai)